

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.06.2021

**ORDER NO. 82 of 2021**

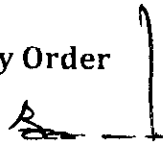
Hon'ble President is pleased to order the sitting commencing from **05.07.2021 to 01.10.2021** for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 05.08.2021 to 06.08.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 05.07.2021 to 01.10.2021 except on 05.08.2021 and 06.08.2021	As may be constituted from time to time by separate order	Customs, Excise and Service Tax Division Bench Matters

Note:

1. From 05.08.2021 to 06.08.2021, if the Hon'ble President is on leave/tour/Chamber work, Sh. Anil Choudary, Member (Judicial) will sit in the DB.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar